

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/8799 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. H.T.C. Lalrinchhana,
Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the ¹⁶30 August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 28.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.08.2024**. Further, Shri Laldinpuia Tlau, Joint Registrar (Judicial) of the Aizawl Bench shall look after the works of the Registrar in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/8800-8801/A, dated , 30-08-24

Copy to:

1. The Joint Registrar (Judicial), Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]